

IN THE HIGH COURT AT CALCUTTA

NOTIFICATION

No. 1551 - G.

Dated, Calcutta, the 14th July, 2021.

It is hereby notified for information of all concerned that the Hon'ble the Chief Justice (Acting), High Court, Calcutta, has been pleased to declare **Wednesday, the 21st July, 2021** as a **holiday** for the High Court at Calcutta and all the Courts under superintendence of this Hon'ble Court, on account of **Id-uz-Zoha (Bakrid)**.

All the cases listed on 21.07.2021, shall be taken up on 22.07.2021 for the same purpose.

By order of the Hon'ble the Chief Justice (Acting),

Sd/-

(Ananya Bandyopadhyay)
**Registrar General,
High Court, Calcutta.**